

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**I.A. No. 324 of 2016 in
DFR No. 1429 of 2016**

Dated : 4th July, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

GMR Kamalanga Energy Ltd. & Anr.

....Appellant (s)

Versus

Central Electricity Regulatory Commission & Ors.

....Respondent (s)

Counsel for the Appellant(s)

:

Mr. Amit Kapur

Mr. Vishrov Mukerjee

Ms. Raveena Dhamija

ORDER

IA NO. 324 OF 2016
(Appl. for condonation of delay)

Issue notice to the Respondents returnable on 11.07.2016. Dasti, in addition, is permitted.

List the matter on **11.07.2016.**

(I.J. Kapoor)
Technical Member

ts/mk

(Justice Ranjana P. Desai)
Chairperson